

SHRI INDRAJIT GUPTA: Have those matters lapsed?

MR. DEPUTY SPEAKER: Which matters?

SHRI INDRAJIT GUPTA: The points on which we have given notices, and which are to be raised during Zero Hour.

MR. DEPUTY SPEAKER: We do not discuss it.

SHRI INDRAJIT GUPTA: We have to function as Members here. We want to know what procedure you are going to follow.

MR. DEPUTY SPEAKER: That is not part of the rules. We do not discuss it in the House.

14.34 hrs

[English]

#### MATTERS UNDER RULE 377

(I) **Need for Developing chittradurga (Karnataka) Into a popular tourist centre.**

SHRI C. P. MUDALAGIRIYAPPA (Chittradurga) : Sir, Chittradurga is the heart of Karnataka State. It is well connected with other major cities of the State. National Highway No.4 passes through Chittradurga. This place is a very important educational centre.

Chittradurga is not only a historical place but also a vital tourist paradise. The famous Fort of Madakarinayaka, the popular cave of ONAKE OBAVVA, many temples and other historical monuments are situated here. These monuments attract thousands of foreign tourists besides Indian tourists.

There is a great demand by the people of Karnataka especially by the people of Chittradurga district to develop this historical place into a famous tourist centre. Apart

from being a source of income to the Government, it would provide work to hundreds of unemployed local youths.

I urge upon the Government to direct the Department of Archaeology to look into this matter immediately and to develop Chitradurga into a tourist centre.

[Translation]

(II) **Need for conversion of metre gauge railway line between Fatua and Islampur in Bihar into a broad gauge line**

SHRI R.S. PRASAD (Nalanda): Mr. Deputy Speaker, Sir, Until four years back, a small train ran regularly between Fatua (Patna) and Islampur in Bihar under the Eastern Railways. The closure of this rail service by the Government of India has posed a serious problem for the people of this densely populated area. The road transport is not adequate to meet the requirement.

I request that this (metre gauge line) should be converted into a broad-gauge line and opened for traffic without delay in the interest of the people.

[English]

(iii) **Need to clear the project for constructing a dam on the Baitarni river in Orissa—Include it in the Eighth Plan.**

[English]

SHRI ANADI CHARAN DAS (Jajpur): Sir, there is immediate need to construct a Dam on Baitarni River in Orissa which flows through Keonjhar, Balashwar and Cuttack Districts. The river is in spate several times during the year. And, due to high tides, it causes damages to standing crops, houses. Deaths to animals and human beings are also caused every year. It is a long-standing demand of the people of Orissa to construct a multi-purpose Dam over this river. The site